

State Bank of India and Punjab National Bank for appointment to their clerical cadres in their branches in Kashmir valley. The

number candidates allotted/offered appointment etc. as reported by the banks, is given below:

	<i>State Bank of India</i>	<i>Punjab National Bank</i>
Number of candidates allotted by the Staff Selection Commission	328	33
Number of candidates offered appointment	319	33
Number of candidates joined duties	299	32
Number of candidates refused to join	2	—
Number of candidates granted time for joining late.	2	—

Enforcement of Price Adjustment Formula of RBI in NTC

2604. SHRI M.V.CHANDRASEKHARA MURTHY: Will the Minister of TEXTILES be pleased to state:

Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 641 on July 26, 1991 and state:

(a) whether the contractor have been demanding the revision of contract prices on the basis of Price Adjustment Formula of the reserve Bank of India and not on the basis of PWD rates;

(b) whether all the public sector undertakings engaging civil works contractors have been following the Price Adjustment Formula of the Reserve Bank of India; and

(c) if so, the action proposed to taken by the Government to resolve the issue?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. One of the contractors who was awarded civil works contract in Bengal Fine Spg. and Weaving Mills No. 2, a unit under NTC (WBAB&O) Ltd. has been demanding revision of contract prices on the basis of price Adjustment Formula of the Reserve Bank of India.

(b) and (c): In so far as NTC is conquered, as per the Policy guidelines issued by Bureau of Public Enterprises, PWD formula for price escalation is being followed for engaging civil work contracts. Since the contractor was not willing to complete the work, his contract was terminated in the year 1989 to resolve the issue.

Welfare of Troops in Stachen Sector

2605. SHRI SANAT KUMAR MANDAL: Will the Minister of DEFENCE be pleased to state: